

(c) the quantity of timber indented for during the above period and the quantity actually supplied?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) No, Sir.

(b) The question does not arise.

(c) Orders have been placed for 500 tons of timber for Lallaguda Workshop from January to October 1954 and during this period Lallaguda Workshop received 800 tons of timber.

RAILWAY ACCIDENT

*863. Shri Veeraswamy: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a goods train capsized between Karaikudi and Kallam on the Southern Railway on the 23rd November, 1954;

(b) if so, how many wagons capsized;

(c) whether there was any casualty;

(d) the estimated loss of property involved in the accident;

(e) the causes of the accident; and

(f) whether through train service has been restored between Trichinopoly and Manamadurai?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). At about 19-05 hours on 23rd November, 1954, while No. 2337 Goods Train was running between Kallam and Karaikudi Stations on the Trichinopoly-Manamadurai Section of the Southern Railway, 14 wagons on the train commencing from the 13th vehicle from the engine derailed and capsized.

(c) No one was killed or injured.

(d) The approximate cost of damage to Railway property was over Rs. 50,000.

(e) The proceedings of the Inter-Departmental Enquiry held into this accident are awaited.

(f) Through running was restored at 4-30 hours on 25th November 1954.

AIR AGREEMENTS

*864. Shri D. C. Sharma: Will the Minister of Communications be pleased to state:

(a) the number of countries with which India has entered into air agreements in the current year; and

(b) whether these agreements have improved tourist traffic to this country?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Nil.

(b) Does not arise.

FOOD AUSTERITY MEASURES

*865. { Shri S. N. Das:
Shri Dabhi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Government have given full discretion to the State Governments to relax or to remove the existing food austerity measures; and

(b) if so, the extent to which any of the State Governments have so far made relaxation in these measures?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) All the State Governments except that of Bihar, U.P., West Bengal, Ajmer, Delhi and Madhya Bharat have completely withdrawn all food austerity measures in their States. The Governments of Bihar, U.P., West Bengal, Ajmer, Delhi and Madhya Bharat are also taking steps to remove these measures.

बाज की खेती में गन्नेबजा

*८६६. श्री नवल प्रभाकर : क्या बाज तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय कृषि अनुसंधान